

11) 12.11.1998.

Heard Shri G.S. Walia
for the applicant and Shri
V.S. Masurkar for the
respondents.

Heard the arguments
for sometime. At this stage
Shri G.S. Walia sought for
a short adjournment.

List the case as
part-heard on 3/12/1998.

[Signature]
(D.S. Bawajia)
MCA

OS

Dated: 3.12.98 (6)

Shri G.S. Walia, Counsel
for the applicant. Shri K.R. Velur
for Shri V.S. Masurkar, Counsel
for the respondents.

Shri Walia makes a prayer
to withdraw the O.A. Allowed.
The O.A. is disposed of as
withdrawn.

[Signature]
(D.S. Bawajia)
MCA

[Signature]

24/12/98

Order/Judgement (despatched
to Applicant/Respondent (s)
on 23/12/98

[Signature]
31/12/98